

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4800
ANSWERED ON:22.12.2014
CREATION OF RAILWAY SAFETY AUTHORITY
Shrirang Shri Chandu Barne;Tharoor Dr. Shashi

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are considering to create a statutory Railway Safety Authority to oversee the safety measures in the operations of railways;
- (b) if so, the details thereof;
- (c) whether the Railways have implemented any of the recommendations of the High Level Safety Review Committee on maintenance of safety related infrastructure; and
- (d) if so, the details thereof including the amount spent on improvement of safety standards in railways during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d) The High Level Safety Review Committee (Kakodkar Committee) has recommended that a Railway Safety Authority should be set up as a statutory body independent of Railway Board under the Government.

The recommendations of the Committee are presently under examination in the Ministry of Railways.